

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/32/KOB/2023
SECTION	RULE 7(2) IBC R/W 4 AAA
NAME OF PARTIES	TATA CAPITAL FINANCIAL SERVICES LIMITED V/S MR BADRI PRASAD
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSEPH & KURIYAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR

17 April 2024

ORDER

CP(IBC)/32/KOB/2023

Learned Counsel, Mr. Sharad Kodianthara appears on behalf of the Petitioner through virtual mode. Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Respondent.

At the request of the Counsel appearing on behalf of the Respondent, list this matter for final hearing on **20.05.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)